

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.3262/2012

New Delhi this the 13th day of July, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Mr. V. N. Gaur, Member (A)**

Sh. Ashok Kumar Rai,
RM(MZ-17272)
S/o. Sh. Ramji Rai,
R/o. C-30, Saurabh Vihar,
Badarpur, New Delhi-110 044.

...Applicant

(By Advocate: None)

Versus

1. Union of India,
Through its Secretary,
Ministry of Communication & I.T.,
Department of Telecommunication,
Sanchar Bhawan, 20 Ashoka Road,
New Delhi.
2. Director (Staff)
Ministry of Communication & I.T.,
Department of Telecommunication,
Sanchar Bhawan, 20 Ashoka Road,
New Delhi.
3. Inquiry Officer
S.D.E. (E10B), Noida
Telephone Exchange,
Sector-19, Noida.
4. General Manager,
Telecom District G. B. Nagar,
Telephone Exchange Build,
Sector-19, Noida

...Respondents

(By Advocate : Mr. Subhash Gosain)

O R D E R (O R A L)

Justice M. S. Sullar, Member (J) :

This O.A was filed in this Tribunal as back as on 1st August, 2012. Thereafter, it was repeatedly adjourned on one pretext or the other. Ultimately, the case was slated for arguments on 12.05.2016. None appeared on that day on behalf of the applicant. Again, the O.A was adjourned for today for

arguments. Today again, nobody has appeared on behalf of the applicant despite repeated calls. Therefore, we have no option but to dismiss the O.A for non-prosecution.

2. Consequently, the O.A is dismissed in default.

(V. N. Gaur)
Member (A)

(Justice M. S. Sullar)
Member (J)

/Maya/